

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
RAJYA SABHA  
UNSTARRED QUESTION NO. 739  
ANSWERED ON 05.12.2025

**ELECTRIC VEHICLE AND AUTOMOBILE MANUFACTURING HUB IN  
KARNATAKA**

**739. SHRI G.C. CHANDRASHEKHAR:**

Will the Minister of Heavy Industries be pleased to state:

- (a) whether States received central incentives under FAME-II and PLI schemes for EV manufacturing;
- (b) if so, the number of EV and component manufacturers units established in the States, year-wise from last five years with such support; and
- (c) the steps taken by the Central Government to make some States and Karnataka a major EV export hub?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES  
(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a) & (b):** Under Production Linked Incentive (PLI) Scheme for Automobile and Auto Components Industry, financial incentives are provided to approved applicants (Auto OEMs & component manufacturers) to boost domestic manufacturing of Advanced Automotive Technology products. Under FAME- II, incentive is provided to buyer in the form of an upfront-reduced purchase price of hybrid and electric vehicles, which is reimbursed to the OEM (EV manufacturers). PLI-Auto scheme is implemented on a pan India basis (including the state of Karnataka) and as on 30.09.2025, 278 manufacturing units have been reported by the approved applicants across India.

**(c):** PLI Auto scheme provides financial incentives to approved applicants on eligible sales (including exports). Additionally, Scheme to Promote Manufacturing of Electric Passenger Cars in India, notified on 15.03.2024, is aimed to attract investments from global EV manufacturers in India.

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